

**NOTIFICATION**

The following transfer and postings of Judicial Officers in the cadre of **DISTRICT JUDGE** is ordered in the interest of public service and for administrative reason, to take effect immediately:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. Jerald Rudolph Mendonca	II Addl. District and Sessions Judge, Dharwad.	Proposed for appointment as District Judge, OOD, Addl. Registrar (Judicial), High Court of Karnataka, Dharwad Bench.  <i>(Vice Sri. Venkatesh R. Hulgi - transferred)</i>
2	Sri. Venkatesh R. Hulgi	District Judge, OOD, Addl. Registrar (Judicial), High Court of Karnataka, Dharwad Bench.	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru  <i>(Vacant Post)</i>

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-

(K.S.BHARATH KUMAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

- 1 The Prl. District and Sessions Judge, Dharwad.
- 2 The Officers concerned.
- 3 The Court concerned.
- 4 The Accountant General in Karnataka, Bengaluru.
- 5 The A.R (S.S)-cum-PPS to Hon'ble the Chief Justice.
- 6 All the Private Secretaries to the Hon'ble Judges.
- 7 The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Computers)/Registrar (Infrastructure and Maintenance)/Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
- 8 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 9 The Central Project Co-ordinator of this office with a request to web-host the notification on the official website of the High Court.
- 10 The Director, Karnataka Judicial Academy, Bengaluru.
- 11 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 12 The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 13 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 14 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 15 The Deputy Secretary, Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
- 16 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 19 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.

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- 20 The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 21 The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 22 Spare copies.

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